

CITY CIVIL AND SESSION COURT MUMBAI IN THE COURT OF H.H.J. MRS PRITI
KUMAR (GHULE) COURT 38 ADDL. SESSIONS JUDGE Criminal Cause List
Dated 19-10-2020

SR. NO	CASE TYPE	CASE NO.	TITLE	STAGE	NAME OF ADVOCATE
1	POCSO SPL CASE	425/2015	THE STATE OF MIDC POLICE STATION. Vs SMT. SAMPA VISHWAS ROY AND ANOTHR 01	HCTB	
2	POCSO SPL CASE	150/2015	The State Sahar Police Station Vs Anad Bhaskar Naik	Arguments	
3	BA POC SO	1043/2020	Sagar Navnath Sonawane Vs The State of Maharashtra through Ghatkopar Police Station	Hearing	
4	POCSO SPL CASE	611/2015	The State of L.T.Marg Police Station. Vs JOKIM JACKRIS FERNANDES	Accd st u/s 313	
5	Spl. Case	426/2020	The State of Maharashtra- Santacruz Police Station Vs Shivprasad Ramlotan Yadav and other 01	Order on Exh.	
6	BA POC SO	1056/2020	Shahjad Abbas Ali Shaikh Vs The State Sewree Police Station	Reply/Say	
7	BA POC SO	1089/2020	Dipesh Suryakant Salvi Vs The State of Maharashtra Through Mankhurd Police Station	Reply/Say	

CITY CIVIL AND SESSION COURT MUMBAI IN THE COURT OF H.H.J. MRS PRITI
KUMAR (GHULE) COURT 38 ADDL. SESSIONS JUDGE Criminal Cause List
Dated 20-10-2020

SR. NO	CASE TYPE	CASE NO.	TITLE	STAGE	NAME OF ADVOCATE
1	ABA	953/2019	Sushma Sagar Sankat Vs State Agreepada Police Station	Hearing	
2	ABA	354/2019	Jayshree Vikas Maheshkar Vs State Agreepada Police Station	Hearing	
3	ABA	1183/2020	Ajay Kamal and Anr. Vs The State of Maharashtra Through Bhoiwada Police Station	Reply/Say	

CITY CIVIL AND SESSION COURT MUMBAI IN THE COURT OF H.H.J. MRS PRITI
KUMAR (GHULE) COURT 38 ADDL. SESSIONS JUDGE Criminal Cause List
Dated 21-10-2020

SR. NO	CASE TYPE	CASE NO.	TITLE	STAGE	NAME OF ADVOCAT E
1	ABA	2061/2019	Justin Rodricks Vs State Sewree Police Station	Hearing	
2	ABA	162/2020	Nagesh Gorake Garje Vs Staet Chembur Police Station	Hearing	
3	ABA	524/2020	Uazifa Mohd. Sharif Sayyed And 2 Others Vs State B K C Police Station	Hearing	
4	ABA	1003/2020	Sagar Devidayal Sankat And Anr. Vs State Agripada Police Station	Hearing	

CITY CIVIL AND SESSION COURT MUMBAIIN THE COURT OF H.H.J. MRS PRITI
KUMAR (GHULE)COURT 38 ADDL. SESSIONS JUDGE
Criminal Cause List
Dated 22-10-2020

SR. NO	CASE TYPE	CASE NO.	TITLE	STAGE
1	ABA	1035/2020	Shenaz Ebrahim Lakdawala Vs The State of Maharashtra Pydhoni P.stn	Accd s/t u/s 313.

CITY CIVIL AND SESSION COURT MUMBAI IN THE COURT OF H.H.J. MRS PRITI
KUMAR (GHULE) COURT 38 ADDL. SESSIONS JUDGE Criminal Cause List
Dated 23-10-2020

SR. NO	CASE TYPE	CASE NO.	TITLE	STAGE	NAME OF ADVOC ATE
1	Spl. Case	157/2020	The State of Maharashtra - Bhandup Police Station Vs Akash Gautam Meghane	Reply/Say	